

(b) if so, outlines of the proposal; and

(c) reaction of Government in this regard?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) Yes, Sir.

(b) Proposal seeks such modification of the condition of allotment of land to DSIDC by Govt. of India as would make the allottee a Sub-leasee.

(c) Matter is under consideration of the Ministry of Works and Housing.

Bugging of Telephones and opening of Mail of Political Leaders

1352. **SHRI JYOTIRMOY BOSU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the present Government are aware that extensive bugging of telephones and opening of mail of Indian political leaders, in political interest of Smt. Indira Gandhi and her Government and party was done;

(b) if so, the facts thereof; and

(c) if so, whether the practice has been discontinued?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). There are no records to disclose that any bugging of telephones and opening of mail of political leaders was done. However, the Government are issuing detailed instructions to all concerned to ensure that bugging of telephones and censoring of mail is not resorted to for political purposes in future.

Representation from a producer of a film in Kannada dealing with the 1942 Quit India Movement

1353. **SHRI R. K. MHALGI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in April 1977 the Government have received a representa-

tion from a producer of a film in Kannada, based on Shri Basavaraj Kattimani's novel of dealing with the 1942 Quit India Movement; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The proprietor of the film has been asked to send one 35 mm print of the feature film "MADI MADIDAVARU" to ascertain its suitability for field publicity.

L.T.C. concession to Government Employees

1354. **SHRI S. D. SOMASUNDARAM:** Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to grant concession to Central Government employees in regard to payment of L.T.C. in full without deducting fare for initial distance of 400 kms?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): No, Sir.

Revamping of D.A.V.P.

1355. **SHRI VASANT SATHE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal to revamp DAVP;

(b) if so, the main features thereof; and

(c) the action taken/proposed in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The main features of the revamping proposals are:—

(i) To lay down an advertisement policy, which does not